

Regarding need to expedite tender process and construction of ESI Hospital in Nellore Parliamentary Constituency, Andhra Pradesh- laid

SHRI PRABHAKAR REDDY VEMIREDDY (NELLORE): Ministry of Labour & Employment approved to set up 100-bedded ESI hospital in my Nellore Parliamentary Constituency of Andhra Pradesh in March, 2019, to provide primary, secondary and tertiary care medical services, including preventive, promotive, curative and rehabilitative services, to ESI beneficiaries and their dependents. After a lot of efforts, land acquisition for this hospital was completed by GoAP and an additional 1 acre land has also been acquired and earmarked for staff quarters. This information was given to concerned officials in the Ministry and the competent authority also approved the same. Now, the process of issuing tender, selecting bidder and starting construction of hospital is pending. The workers and their family members are eagerly waiting for the hospital to come up. Hence, I appeal to the Honble Minister of Labour and Employment to kindly look into the issue and ensure completion of tender process and construction of hospital.